

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION
LOK SABHA

UNSTARRED QUESTION NO. 1991

TO BE ANSWERED ON MARCH 9, 2016

SCHEME FOR LANDLESS AND HOMELESS

No. 1991 SHRI KAMAKHYA PRASAD TASA:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government proposes to introduce a land scheme for landless and house for houseless;
- (b) if so, the details thereof;
- (c) whether any proposals from States are pending with the Government in this regard and if so, the details thereof; and
- (d) the details of the steps taken by the Government on the request of the State of Assam for providing home for homeless?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION
(SHRI BABUL SUPRIYO)

(a): In pursuance of the Government's vision of facilitating housing to all by 2022, the Government has launched "Pradhan Mantri Awas Yojana-Housing for All (Urban)" Mission on 25.6.2015. The Mission aims to provide assistance to States/UTs in addressing the housing requirement of the slum dwellers and urban poor through following four verticals:

Contd..

- (i) "In situ" Slum Redevelopment through private participation using land as resource;
- (ii) Credit Linked Subsidy Scheme (CLSS);
- (iii) Affordable Housing in Partnership; and
- (iv) Subsidy for beneficiary-led individual house construction or enhancement.

Land and colonisation being state subjects, no Scheme for providing land for landless has, therefore, been launched by the Government.

(b): State-wise details of eligible proposals for construction of houses accepted for Central assistance under the Pradhan Mantri Awas Yojana-Housing for All (Urban) Mission are annexed.

(c) & (d): No project proposals for seeking central assistance under the Pradhan Mantri Awas Yojana-Housing for All (Urban) Mission have been received from the State Government of Assam.

Annexure referred to LSUQ No. 1991 due for answer on 09.03.2016
State wise details of proposal for construction of houses accepted for
central assistance under Pradhan Mantri Awas Yojana -
PMAY(Urban)

as on 1st March 2016

(Rs in Crores)

| Sl. No. | Name of the State | Number of Projects | EWS Houses | Central Assistance Accepted | Central Assistance Released |
|-----------------------|--------------------|--------------------|-----------------|-----------------------------|-----------------------------|
| 1 | A&N Island | - | - | - | - |
| 2 | Andhra Pradesh | 110 | 1,93,147 | 2,897.21 | 334.95 |
| 3 | Arunanchal Pradesh | - | - | - | - |
| 4 | Assam | - | - | - | - |
| 5 | Bihar | 40 | 13,315 | 199.73 | - |
| 6 | Chandigarh (UT) | - | - | - | - |
| 7 | Chhattisgarh | 11 | 12,670 | 190.05 | 76.02 |
| 8 | D&N Haveli | - | - | - | - |
| 9 | Daman & Diu | - | - | - | - |
| 10 | Delhi | - | - | - | - |
| 11 | Goa | - | - | - | - |
| 12 | Gujarat | 44 | 32,311 | 396.77 | 75.75 |
| 13 | Haryana | - | - | - | - |
| 14 | Himachal Pradesh | - | - | - | - |
| 15 | Jammu & Kashmir | - | - | - | - |
| 16 | Jharkhand | 38 | 20,239 | 303.59 | 50.00 |
| 17 | Karnataka | - | - | - | - |
| 18 | Kerala | - | - | - | - |
| 19 | Lakshdweep | - | - | - | - |
| 20 | Madhya Pradesh | 17 | 19,241 | 288.62 | 115.45 |
| 21 | Maharashtra | - | - | - | - |
| 22 | Manipur | - | - | - | - |
| 23 | Meghalaya | - | - | - | - |
| 24 | Mizoram | 8 | 10,286 | 154.29 | 8.18 |
| 25 | Nagaland | - | - | - | - |
| 26 | Orissa | 4 | 5,548 | 83.22 | 10.50 |
| 27 | Puducherry | - | - | - | - |
| 28 | Punjab | - | - | - | - |
| 29 | Rajasthan | 23 | 12,307 | 184.61 | 37.53 |
| 30 | Sikkim | - | - | - | - |
| 31 | TamilNadu | 197 | 34,013 | 510.20 | 40.50 |
| 32 | Telangana | 144 | 80,481 | 1,207.22 | 261.76 |
| 33 | Tripura | - | - | - | - |
| 34 | Uttar Pradesh | - | - | - | - |
| 35 | Uttrakhand | 2 | 464 | 6.96 | - |
| 36 | West Bengal | 108 | 74,880 | 1,123.20 | 88.85 |
| Grand Total :- | | 746 | 5,08,902 | 7,545.63 | 1,099.48 |